

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 8- IA 47 of 2023  
In  
CP(IB) 60 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India  
V/s  
Khushbu Vinyl Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv.  
For the Respondent :

**ORDER**

**IA 47 of 2023**

Application is filed under Section 54 of IBC, 2016 by the Liquidator seeking dissolution of the corporate debtor.

Copy be served to RD and Income Tax Department.

List on 10.03.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**